NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/13/2016

NAME OF THE PETITIONER(S) : Mr. Sankara Narayanan Subha Sundar

NAME OF THE RESPONDENT(S)

: M/s Nal Unavu Foods Private Limited & 2 Others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.K. Riju

Connsel for Petitioner Jamyn Peartising Company Secretary

ORDER

Shri C.K.Raju, PCS for petitioners present. Time of the Court is over. Court is adjourned. For hearing the matter, put up on 17/3/2017 at 11.00 A.M.

(Ch.Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)